

[श्रीमती माधुरी सिंह]

मेरा सुझाव है कि इस रिफाइनरी को तत्काल पटना पाइप लाइन से जोड़कर इसका लाभ उठाया जाये। इसकी जुड़ाई का कार्य प्रारम्भ होने के बावजूद भी अघूरा व अनदेखा हो रहा है, जिसके तत्काल कार्यान्वित होने की जरूरत है। साथ ही इस रिफाइनरी के लिये आवश्यक गैस सिलिन्डरों की पर्याप्त मात्रा में पूर्ति करके इस महत्वपूर्ण ईंधन को जनता के हित तथा राष्ट्र के कल्याण हेतु बरबाद होने से बचाया जाये जो एक और सरकार को आर्थिक लाभ प्रदान करेगा, दूसरी तरफ जनता को आराम व राहत मिलेगी और उनकी कठिनाई की एक पहली और सुलभ सकेगी।

मैं पेट्रोलियम, रसायन तथा उर्वरक मंत्री महोदय से आग्रह करूंगी कि वे बरीनी रिफाइनरी के उत्थान हेतु उठाये गये कदमों के विषय में सदन में अपना वक्तव्य दें और तत्काल इस करोड़ों रुपये की फुंकती गैस को सिलिन्डर प्रदान कर जनहित में प्रयुक्त करने में आवश्यक कदम उठाये ताकि इस क्षेत्र की जनता के मन और दिमाग से पिछड़ापन व निराशा दूर हो जाये।

15 hrs.

(VI) NEED FOR IMMEDIATE SUPPLY OF SUFFICIENT STOCKS OF RICE AND WHEAT TO WEST BENGAL TO MEET SHORTAGES THERE.

SHRI NARAYAN CHOUBEY (Midnapore) : A serious situation is arising in the food front in West Bengal due to failure of peddy crop this year due to serious drought, attack from Hurgu virus and flood. Whatever little amount of wheat and rice the consumer used to have from M.R. Shops has almost been stopped in

the districts like Nadia, Bankura, Hooghly, Midnapur, Dinajpur, etc. The food situation having taken a serious turn, the matter was discussed with the Food Secretary of the Central Government by the Government of West Bengal. But although he gave direction to the Food Corporation to supply food to the West Bengal Government, nothing has yet been done. So, the State Government could not supply food to M.R. Shops. There is already a shortage of 25 lakh tonne of food this year in the State as per the statement of the Food Minister of the State of West Bengal. Although the FCI have enough stock in their godown in West Bengal, the same is not being released to the State in time. Naturally, the business community is taking full advantage of this and the prices in the open market are shooting up every day more and more due to non-availability of food in M.R. Shops. The situation will take an ugly turn if the Government of India do not rush food to West Bengal immediately. I request the Central Government to take immediate steps in this regard.

(VII) NEED FOR SUPPLY, AND ALSO PROCURING OF MEDICINES FROM ABROAD FOR CONTROL OF 'BRAIN FEVER' IN TAMIL NADU.

*SHRI D.S.A. SIVAPRAKASAM (Tirunelveli) : *In Tamil Nadu, of late, the disease commonly known as 'Brain Disease' is fast spreading, particularly in Tirunelveli district, where blossoming buds of humanity have become victims.

In Government and private hospitals, hundreds of patients have been admitted. I understand no preventive medicine has yet been found so that the lives of youngsters can be saved. The people have become panicky that there are no medicines available for curing this disease. We have got preventive medicines for polio, small pox, etc.

* The original speech was delivered in Tamil.

But in Tamil Nadu, this brain disease is spreading unabated. It should be made known whether any research effort has been made by the Indian Council of Medical Research, and how it is being translated into concrete steps. Meanwhile, the Government of India should supply suitable medicines to Tamil Nadu, so that the spread of brain disease is arrested first and then eradicated. If necessary, to secure the lives of future citizens of our country, the Government of India should import these medicines immediately.

15-04 hrs.

AFRICAN DEVELOPMENT FUND BILL

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): As Hon. members are aware, the African Development Fund Bill was passed by the Lok Sabha on 23rd December, 1981. This Bill was passed by Rajya Sabha on 23rd February, 1982 with amendments. I, therefore, move that the amendments made by Rajya Sabha be taken into consideration.

I beg to move :

"That the following amendments made by Rajya Sabha in the Bill to implement the African Development Fund Agreement and for matters connected therewith, be taken into consideration :

"Enacting Formula

(1) That at page 1, line 1, for the word 'Thirty-second' the word 'Thirty-third' be *substituted*."

"Clause 1

(2) That at page 1, line 3, for the figure '1981' the figure '1982' be *substituted*."

MR. DEPUTY-SPEAKER: There is no member to speak.

The question is :

"That the following amendments made by Rajya Sabha in the Bill to implement the African Development Fund Agreement and for matters connected therewith, be taken into consideration:

"Enacting Formula

(1) That at page 1, line 1, for the word 'Thirty-second' the word 'Thirty-third' be *substituted*."

"Clause 1

(2) That at page 1, line 3, for the figure '1981' the figure '1982' be *substituted*."

The motion was adopted.

Enacting Formula

MR. DEPUTY-SPEAKER: The question is:

"That at page 1, line 1, for the word 'Thirty-second' the word 'Thirty-third' be *substituted*."

The motion was adopted.

Clause 1

MR. DEPUTY-SPEAKER : The question is:

"That at page 1, line 3, for the figure '1981' the figure '1982' be *substituted*."

The motion was adopted.

SHRI SAWAI SINGH SISODIA: I beg to move:

"That the amendments made by Rajya Sabha in the Bill be agreed to."

MR. DEPUTY-SPEAKER: The question is:

"That the amendments made by Rajya Sabha in the Bill be agreed to."

The motion was adopted.